

BEFORE THE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI

Original Application No. 172 of 2021

In the matter of:

Poonam Yadav

....Applicant

Versus

State of Haryana & Ors.

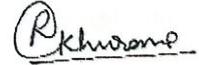
....Respondent

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Filed

Through



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Date: 13.08.2025

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OA No. 172 of 2021

In the matter of:

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STATUS REPORT BY WAY OF AFFIDAVIT OF
AJAY PANGHAL, EXECUTIVE ENGINEER
(HQ), MUNICIPAL CORPORATION,
FARIDABAD IN COMPLAINEE OF ORDER
DATED 15.04.2025.

MOST RESPECTFULLY SHOWETH:

I, Ajay Panghal, Executive Engineer Commissioner, Municipal Corporation, Faridabad, do hereby solemnly affirm and declare as under:

1. That this Hon'ble Tribunal passed order dated 15.04.2025 and the relevant portion of order dated 15.04.2025 is reproduced below:-

"6. Commissioners, Municipal Corporation, Gurugram and Faridabad are directed to file fresh affidavit disclosing the complete details of treatment of legacy and daily generated solid waste within the Gurugram and Faridabad which will



include the infrastructure available, details of 3 the machines, final disposal of residue etc. received and timeline for 100% remediation of the legacy waste. Let fresh affidavit containing the above details be filed within six weeks."

2. That disposal of disposal of Legacy waste and current waste is as under:-

A. Status of Legacy waste in Faridabad: -

That the legacy waste at Bandhwari site is being managed by Municipal Corporation Gurgaon (MCG) through Bioremediation & Bio Mining. At Present, there are no identified legacy waste sites present within the jurisdiction of Faridabad. In order to prevent formation of any legacy waste dumps within the city, Secondary collection points and Garbage Vulnerable points (GVPs) are being regularly cleaned and strictly monitored by the sanitation workers to ensure that waste does not accumulate in the long run.

B. Current Municipal Solid Waste processing infrastructure

That the current waste generation is around 1000 Tonne per day (TPD) out of which almost 385 TPD i.e. 38 % of solid waste is being processed as per details given below. Remaining untreated solid waste i.e. 62 % is transported to Bandhwari site. Waste processing is currently hampered due to continuous heavy rainfall disrupting the solid waste management operations.

It is to mention here that the waste processed at decentralised processing site is carried out through drying the waste by making Windrows and after drying the dried waste is being segregated through trommel screens. The fraction of MSW after processing is disposed of by following ways:



[Handwritten signature]

- a. RDF is being sent to nearby paper mills for use as an alternate fuel.
- b. Bio-soil generated is distributed to farmers for their fields
- c. Inert is used for backfilling the low-lying areas

Infrastructure	Current capacity (TPD)
Decentralized processing plant at Mujeri	120
decentralized processing plant at Pratapgarh	200
Waste processing by Bulk Waste Generators (BWGs)	60
Dry waste recovery	5
Total Processed	385 TPD



C. Planned Municipal Solid Waste processing infrastructure and process:

That Municipal Corporation Faridabad has signed a MoU with NTPC on 20-07-2024 for setting up Waste to Torrefied Charcoal plant of capacity 1200 TPD. Due to large scale public protest at site selected for torrefied Charcoal plant at Mothuka work can't be started till now. Additionally, Bio CNG plant of 300 TPD is being planned with GAIL (India) Limited. Letter of principal approval has been issued to GAIL on 29-05-2025 so that feasibility study can be started.

Furthermore, after rainy season, efforts will be made to increase the processing capacity of Mujeri plant upto 150 TPD and of Pratapgarh

plant upto 250 TPD. In addition to existing decentralised processing plants one more decentralised processing plant is planned at Dubau of 100 TPD capacity for which work order has been issued. And 5 TPD Bio methanation plant is also expected to start in next 6 months. Apart from these proposals, MCF is also considering a proposal for establishing a 800 TPD MSW processing facility at Sotai Village over 12 acres of land was placed before the House in its meeting which was held on 11.08.2025; however, the meeting was postponed.

With the execution of these projects, it is estimated that 1365 TPD processing capacity will be achieved within the next six months, thereby bridging the gap against the current 1000 TPD waste generation and significantly improving the city's waste management efficiency.



Present status report is being submitted for consideration of this Hon'ble Tribunal.


Deponent

VERIFICATION

Verified at Faridabad on ~~13-08-25~~ that the contents of above status report are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.

Certified that the above was deposed on oath / affirmation before me on the 18 day of Aug 2025 by Arjun Kumar who has been identified by Jatinder who is personally known to me the contents of the above were explained to the Deponent


Ar Kaushik
Oath Commissioner Faridabad


Deponent